

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 579/JP/2019  
निर्धारण वर्ष / Assessment Year : 2012-13

Shri Pankaj Saboo 401,Vishnu Apartment, Chomu House Circle, Sardar Patel Marg, Jaipur.	बनाम Vs.	The ACIT, Circle-6, Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No. AHUPS 7535 F		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri R.K. Bhatra (C.A.)  
राजस्व की ओर से / Revenue by : Shri Amrish Vedi (ACIT)

सुनवाई की तारीख / Date of Hearing : 02/02/2021  
उद्घोषणा की तारीख / Date of Pronouncement: 02/02/2021

आदेश / ORDER

PER: SANDEEP GOSAIN, J.M.

The present appeal has been filed by the assessee against the order of CIT(A)-I, Jodhpur dated 16.01.2019 for the assessment year 2012-13.

2. Hearing of the appeal was concluded through video conference in view of the prevailing situation of Covid-19 pandemic.

3. The Id. Counsel for the assessee furnished application for withdrawal of this appeal. The contention in the said application reads as under:-

*"Hon'ble Sir(s),*

*The above appeal is fixed for hearing on 02.02.2021. It is submitted that appellant filed an application in "VIVAD SE VISHWAS' Scheme, 2020 on 17.10.2020. The Id. PCIT, Jaipur-2 has issued certificate no. 234579820310121 in form No. 3 on 31.01.2021. A copy said certificate is enclosed herewith.*

*In the circumstances it is prayed to your honor that appellant may kindly be allowed to withdraw the above appeal pending for disposal before your honor.*

*Thanking You.*

*Yours faithfully,*

*For B. Khosla & Co.*

*Chartered Accountants."*

4. The Id. DR has raised no objection if the appeal of the assessee is allowed to be withdrawn.

5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under "Vivad Se Vishwas Scheme", we permit the assessee to withdraw this appeal. Accordingly, the appeal of the assessee is dismissed as withdrawn.

6. In the result, this appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 02/02/2021.

Sd/-

(विक्रम सिंह यादव)  
(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member  
जयपुर / Jaipur

दिनांक / Dated:- 02/02/2021.

\*Santosh.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Pankaj Saboo, Jaipur.
2. प्रत्यर्थी / The Respondent- ACIT, Circle-6, Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 579/JP/2019}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar